

[English]

**Transfer of Assets of ATDC to ITDC**

923. DR. JAYANTA RONGPI : Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Assam has offered Central Government any proposal to transfer some assets of Assam Tourism Development Corporation (ATDC) to Indian Tourism Development Corporation (ITDC);

(b) if so, the details of the proposal; and

(c) the steps taken by ITDC to develop and encourage tourism in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : No, Sir.

(b) Does not arise.

(c) ITDC and Government of Assam have a Joint Venture Hotel, Brahmaputra Ashok at Guwahati run by Assam Ashok Corporation Ltd. with ratio of share capital ownership between ITDC and Government of Assam 51 : 49.

[Translation]

**Inclusion of Chitrakoot in Tourist Spots List**

924. SHRI RAMANAND SINGH : Will the Minister of TOURISM be pleased to state :

(a) whether the Government are considering the proposal to include Chitrakoot in the list of Central tourists spots in view of its natural, cultural and historical importance; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) Development of tourism is a continuing process and is primarily undertaken by the State Governments. However, Ministry of Tourism, Government of India provides assistance for the development of tourism infrastructure based on specific project proposals received from the State Governments/ U.T. Administration and the availability of funds.

The Union Ministry of Tourism sanctioned financial assistance of Rs. 35.74 lakhs for the construction of a Yatri Niwas at Chitrakoot during the year 1991-92.

[English]

**Paper Industry**

925. SHRI RAM NARAIN MEENA : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are aware that the Indonesian papers company, Sinar Mas, manufacturing paper in India proposes to set up a 100% owned subsidiary to take advantage of 4% additional import duty exemption given to trading companies;

(b) if so, the details thereof;

(c) whether the Government have received any representations from the domestic paper industry in this regard;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : No Such proposal has been received Indonesian Paper Company, Sinar Mas to set up a 100% owned subsidiary for trading activities.

(b) Does not arise.

(c) and (d) Yes, Sir. An apprehension was expressed in the representation that by setting up a wholly owned subsidiary in the country, Sinar Mas Group will start trading in paper and pulp etc. in the country.

(e) Does not arise.

**Bogus Kisan Vikas Patras in Delhi**

926. DR. SUGUNA KUMARI CHELLAMELLA : Will the Minister of FINANCE be pleased to state :

(a) whether cases of frauds in nationalised banks and State Bank of India Group involving the pledging of bogus "Kisan Vikas Patras" have been detected in Delhi recently;

(b) if so, the details thereof alongwith the names of officers, employees and others involved therein and the amount involved in each case, branch-wise and bank-wise; and

(c) the number of cases so far registered and number of cases being investigated by the CBI and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Information is being collected and will be laid on the table of the House.

**Per Capita Central Investment in States**

927. SHRI RUPCHAND MURMU :

SHRI SAMAR CHOUDHURY :

Will the Minister of FINANCE be pleased to state :

the per capita investment by the Union Government in the States during the Seventh and Eighth Five Year Plan, State-wise and Union Territory-wise?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Information on Central investment in terms of gross block in Central Public Sector Enterprises is available in the Public Enterprises Survey. Taking the population of 1991 Census into account, the per capita gross block by the end of the Seventh Plan (as on 31.3.90) and the Eighth Plan (as on 31.3.97), State/Union Territory-wise, is given in the enclosed Statement.

**Statement**

Sl No.	States & Union Territories	Per Capita Gross Block (in Rs.) (As on 31.3.90)	Per Capita Gross Block (in Rs.) (As on 31.3.97)
1	2	3	4
<b>States</b>			
1.	Andhra Pradesh	1715.86	2929.90
2.	Arunachal Pradesh	694.00	17224.99
3.	Assam	2252.95	5553.99
4.	Bihar	1115.81	2313.47
5.	Goa	492.74	1235.86
6.	Gujarat	1370.21	4863.97
7.	Haryana	546.03	2643.55
8.	Himachal Pradesh	2509.73	9129.09
9.	Jammu & Kashmir	1750.62	8308.86
10.	Karnataka	575.61	1431.72
11.	Kerala	584.65	1371.81
12.	Madhya Pradesh	1900.92	3249.19
13.	Maharashtra	2525.22	6949.08
14.	Manipur	863.13	807.28
15.	Meghalaya	22.59	301.05
16.	Mizoram	340.70	435.37
17.	Nagaland	942.25	3847.39
18.	Orissa	1884.50	5401.62
19.	Punjab	412.44	1024.48

1	2	3	4
20.	Rajasthan	390.11	1378.44
21.	Sikkim	266.20	5932.48
22.	Tamil Nadu	1056.58	2423.83
23.	Tripura	1280.17	3012.25
24.	Uttar Pradesh	632.18	1492.89
25.	West Bengal	1040.60	2743.52
<b>Union Territories</b>			
1.	A & Nicobar Islands	445.73	965.58
2.	Chandigarh	486.79	4506.13
3.	Dadra & Nagar Haveli	0.00	0.00
4.	Daman & Diu	0.00	0.00
5.	Delhi	4842.00	15938.20
6.	Lakshadweep	0.00	0.00
7.	Pondicherry	191.88	376.34

**French Aid to Karnataka**

928. SHRI V. VENKATESH NAIK : Will the Minister of FINANCE be pleased to state :

(a) whether the Karnataka Government has sought French participation in core sectors such as transport water supply and infrastructure development;

(b) if so, the details thereof;

(c) whether any discussions have been held with the French Government in this regard; and

(d) if so, the details of assistance/cooperation in terms of financial and technical likely to be received?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (d) In the water supply sector the Government of Karnataka is going ahead with the water supply and sewerage system for Bangalore city for which FF 50 million has been allocated in the 1995 protocol signed on 19.12.1996. The above assistance is a 50 : 50 mix of soft treasury loan (at an interest rate of 1.33 % per year to be repaid in 30 years, which include a grace period of 10 years) and commercial credit (to be repaid within 10 years with interest rate according to OECD consensus for export credits). No, new proposals for French assistance in the sector of transport, water supply and infrastructure development has been received in this Ministry from the Government of Karnataka.